



WEB COPY

Crl.O.P.No.27142 of 2023



Crl.O.P.No.27142 of 2023
and
Crl.M.P.No.18842 of 2023

Dr.G.JAYACHANDRAN, J.

The private complaint been lodged by a person by name V.Piyush alleging that interview given by the Petitioner herein, the political leader is defamatory. However, the complaint of the Petitioner does not disclose how he was entitled to carry the cross of the NGOs referred in the interview by the Petitioner herein. Though there is no material in the complaint, the trial Court has taken cognizance of the private complaint and passed summons to the Petitioner.

2. Since *prima facie* case is made out to quash the complaint which on the face of it, does not reveal the locus of the Petitioner to sustain the complaint, there shall be a stay of all further proceedings.

3. Notice to Respondent returnable by four weeks. Call the matter on 04.01.2024.

29.11.2023

(1/2)

Index : Yes/No
Neutral Citation : Yes/No
mkn2

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